

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-505
IB-373/ND/2023

IN THE MATTER OF:

Compuage Infocom Ltd.

.....Applicant

Vs.

NXG Infotech Pvt. Ltd.

.....Respondent

SECTION

U/s 9 IBC

Order delivered on 02.02.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :

For the Respondent :

ORDER

None appears on behalf of the Operational Creditor at the time of hearing. Ld. Counsel for the Corporate Debtor is present. In the interest of justice, list this matter on **05.03.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)